

[*Translation*]**Infiltration**

2111. SHRI C.D. GAMIT:
SHRI M. RAJAIAH:
DR. SANJAY SINH:
SHRI VIJAY GOEL:
SHRI VIJAY SANKESHWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of Bangladeshi infiltrators has doubled as compared to last year in the country;

(b) if so, the reasons therefor;

(c) the number of Bangladeshi living illegally in the country;

(d) the expenditure incurred thereon;

(e) whether the Government have conducted any inquiry as to whether these intruders are affecting the social structure and creating terrorism;

(f) if so, the details thereof;

(g) whether the Government are contemplating to fence the Border; and

(h) if so, the time by which the fencing on the said border area is likely to be made?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) No, Sir. However, it is difficult to estimate the exact number of infiltrators from Bangladesh because they enter surreptitiously and are able to mingle easily with the local population due to ethnic and linguistic similarities.

(d) It is difficult to correctly estimate the expenditure being incurred by Government on Bangladesh infiltrators in India.

(e) and (f) Government is aware that illegal immigration of Bangladeshi nationals has contributed to

change in demographic complexion in areas bordering Bangladesh. This is also a cause for social tension due to limited economic opportunities. Reports also indicate that terrorists have been using these areas for negative activities.

(g) and (h) 896 kms of border fence has been sanctioned on Indo-Bangladesh border and 795.52 kms of fence has been completed upto 31-12-98. The target date for completion of this work is March 2001.

Drinking Water Scheme

2112. SHRI BHARTRAHARI MAHTAB:
SHRI BHAGWAN SHANKAR RAWAT:
SHRI SURENDRA PRASAD YADAV
(JAHANABAD):
SHRI RAM TAHAL CHAUDHARY:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of drinking water schemes pending with the Union Government as on date, State-wise;

(b) the steps taken by the Government for their clearance; and

(c) the funds allocated by the Government for drinking water schemes during each of the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) No, Sir. Water Supply is a State subject. The Central Government, only supplement their efforts by providing financial and technical assistance under the Accelerated Rural Water Supply Programme (ARWSP). Powers for sanctioning water supply schemes (ARWSP) have been delegated to the States in 1995 and powers to approve submission schemes have also been delegated in 1998.

(b) Does not arise?

(c) A *Statement* is enclosed.